THE DEPUTY CHAIRMAN : Mr. Pandey, please take it away. ... (Interruptions)... Mr. Pandey, take it away. You cannot bring it ; take it away... (Interruptions)... I say, take it away... (Interruptions)... I adjourn the House of 10 miniutes.

The House then adjourned at fortyfive minutes past twelve of the clock.

The House reassembled at one of the clock, The Deputy Chairman in the Chair.

Alleged Censoring of Doordarshan's "Khula Manch" Programme

THE DEPUTY CHAIRMAN : I hope now the re will be peace. So, I can call Shri Suresh Pachouri. He is not here. Yes, Mr. Salve.

SHRI N. K; P. SALVE (Maharashtra) : Madam, I crave your indulgence to refer to a matter in which this Government has indulged in a most shameless operation of sialism in censoring a very important item on the Doordarahan's "Khula Manch". "Khula Manch" in English means 'open platform'. Amongst others, *Indian Express* has this to say. I will just read two lines and I am done.

"The Minister was critical of both the Pepsi deal and the Maruti-Suzuki collaboration and not particularly supportive of the industrial policy, recently announced by the Government."

Questions were allowed to the participants to be put to the Railway Minister. The Railway Minister answered those questions. Thereafter those questions which were inconvenient to this Government were censored. This Government which swears day in and day out, in season and out of season, by its avowed commitment of running an open Government censors this kind 318

of a thing. I don't think much of the "Khula Manch" business. As it is a very shameful performance, but at least there must be a modicum of honesty. A Minister whom you are putting there to eulogise the Go vernment performance if he chooses to criticise, let it come openly. It is no longer a secret that their's is not a cohesive Cabinet at all. 'Each one unto himself they work'. But what is worse is that they are resorting to censoring of a programme which is called as "Khula Manch". It

is now absolutely clear that this Government is not only not worth its salt, is not only going back on the

promises it has given, but is also indulging in a very heinous act. It is indulging in an act of virtual treachery to the nation. That is what I charge. (Interruptions) Yes, treachery in the sense that they are not being true to what they have promised. Therefore, I would i ike to know from the Minister of Information and Broadcasting as to who ordered the censoring. I would also like to know whether or not they are going to show that part which has been censored. If they don't do so, the credibility of this Government which is already at a very low ebb, will completely evaporate.

SHRI S. JAIPAL REDDY (Andhra Pradesh) : Madam, let Mr. Salve not bother about the credibility of the Government *(Interruptions)*

THE DEPUTY CHAIRMAN : He has asked for it.

SHRI SUBRAMANIAN SWA-MY (Uttar Pradesh) : Madam, he is not a Minister.

THE DEPUTY CHAIRMAN : He is a Member. He is answering for himself.

SHRIMATI JAYANTHI NAT-ARAJAN (Tamil Nadu) : What .Mr. Fernandes has said is that he will not allow the Industrial policy to be passed. SHRI S. JAIPAL REDDY: Let Mr. Salve not bother about the credibility of the Government. Let him bother about the credibility of his party which is getting more and more eroded.

Now, coming to his question, we all know that "Khula Manch" is a forum where the Ministers answer questions in regard to their Ministry.

SHRI N.K.P. SALVE: Madam, where does he get authority from? Then why were questions allowed?

SHRI SUBRAMANIAN SWA-MY: Then why did the Minister answer those questions? He should have kept quiet.

THE DEPUTY CHAIRMAN: Mr. Salve, let him have his say. There is no harm. If you have made your point, let him make his point. *(Interruptions)* It h his observation, his knowledge, his perception Whatever you may call it, but let him speak.

SHRI S. JAIPAL REDDY: I am rather surprised that a senior Member as Mr. Salve does not have the patience to hear another Member.

I saw the "Khula Manch" when Prof. Dandavate answered questions in regard to the Finance Ministry. All the questions related to the Finance Ministry. Therefore, assumingthat the "Khula Manch" is meant for questions to *be* put in regard to the concerned ministry..

SHRIMATI JAYANTHI NAT-ARAJAN: He was in charge of the Jammu and Kashmir Affairs.

SHRI SUBRAMANIAN SWA-MY: Than don't keep it as "Khula Manch. SHRI S. JAIPAL REDDY : What is this? You should no interrupt me. .

THE DEPUTY CHAIRMAN: Please let him have his say.

SHRI S. JAIPAL REDDY: Mr. Fernandes was Minister of Jammu and Kashmir Affairs some time back, not on the day when he appeared on the "Khula Manch."

SHRI M.M. JACOB (Kerala): So, is he not permitted to speak now?

THE DEPUTY CHAIRMAN: Mr. Jacob, please don't interrupt. Otherwise I will close this discussion. 1 would not permit anybody to interrupt. This is not the way. *(Interruptions)* There is not going to be a debate on "Khula Manch" here. Please take your seat.

SHRI SUBRAMANIAN SWA-MY: If an individual Member has a right to say something, I too have a right to speak something He is speaking on behalf of the Government.

THE DEPUTY CHAIRMAN: It does not matter.

SHRI SUBRAMANIAN SWA-MY: But we want to know what is the official stand.

THE DEPUTY CHAIRMAN: Please take your seat. It is entirely up to the Chair to identify or not to identify.

SHRI SUBRAMANIAN SWA-MY: I am assisting the Chair in this matter.

THE DEPUTY CHAIRMAN: Please don't assist. Thank you very much.

SHRI S. JAIPAL REDDY: I don't even know if the facts referred to by Mr. Salve are correct.

I assume them to be correct because I don't think he would be held responsible as other Members belonging to the "Khula Manch" will be held. Assuming all these facts to be correct, let me state last night Mr. George Fernandes, Minister for Railways, faced very hostile questions. And it is a tribute to the openness of the Government that the Minister was asked inconvenient questions in regard to the Railway Ministry.

SHRI SUBRAMANIAN SWA-MY: This is a 'bogus' Manch.

SHRI S. JAIPAL REDDY: I must say in relation to the "Khula Manch" that the Minister for Railways was more effectively grilled than they could do so here in this House.

THE DEPUTY CHAIRMAN: Now, Shri Suresh Pachouri.

SHRI N.K.P. SALVE: Half a second, Madam.

THE DEPUTY CHAIRMAN: No further questions, Mr. Salve, please. I have got 15 Special Mentions. (Interruptions) I will say this to the Members that whatever Special Mentions can be finished by 1.30 p.m., I will finish them and then the rest will be taken up after the Legislative business at 5.30 p.m.

SHRI N.K.P. SALVE: Five seconds, Madam.

SHRIMATI JAYANTHI NA-TARAJAN: Madam, I may also be allowed.

THE DEPUTY CHAIRMAN: Not all of them. We cannot take the time of the House for zero hour and Special Mentions and not do any business. It is not possible.

SHRI N.K.P. SALVE: If what the hon. Member has said has any merit in it, he should have realised that Mr. George Fernandes himself

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should have declined to answer questions which he was not supposed to answer. (Interruptions) Do I take it as a joint responsibility or not? Their Cabinet functions under the principle of joint responsibility. Do we know that in their Government Ministers are prohibited from publicly answering questions which do not relate to their Ministry? This is how they are gong to work.

अगे **ईश दत्त यादय** (उत्तर प्रदेश): ग्रापने मुझे एक मिनट का समय देने के लिए कहा था ।

SHRI S. JAIPAL REDDY: You may know the rules, Mr. Salve*

डा० अबरार अहमद खान (राजस्थान):*

THE DEPUTY CHAIRMAN: It is not being recorded. I say, have some order in the house. It is not going to be recorded.

डा॰ ग्रबरार ग्रहमद खान :*

उपसभापति : रिकार्ड पर नहीं जा रहा है ।... (व्यद्यधान) जब समय ग्रायेगा तब बोलिये ।

SHRIMATI JAYANTHI NA-TARAJAN: Madam, allow me on "Khula Manch".

THE DEPUTY CHAIRMAN: "Khula Manch" is closed now. I have permitted him. *(Interruptions)* Mr. Abrar Ahmed, you are speaking without my permission. Please don't disturb the House and take your seat. *(Interruptions)* Don't argue with the chair. You should know about your right. Sit down, don't get excited for the things which are not there.

डा० ग्रबरार ग्रहमद खान :*

उपसभाषति : रिकार्ड पर नहीं जतरहा है, बेकार तकलीफ उठा रहे हैं । ग्रगर उचित

*Not recorded.

[उपसभापति]

समय पर महत्वपूर्ण बात उठायेंगे तो यकीनन रिकार्ड पर जायेगा । ग्राप क्या समझते हैं कि दूसरे लोग महत्वपूर्ण बात नहीं उठाते, ग्राप हो उठाने लायक हैं।...(च्यवधान).. रिकार्ड पर नहीं जा रहा है, ग्राप बैठ जाइये।

श्रीं ईश दत्त यादवः मैं निवेदन कर रहा थाकि दो वर्ष से कुछ प्रधिक समय हो गया ... (व्यवधान)...

THE DEPUTY CHAIRMAN: When the Minister was going to answer the House was adjourned. That is the problem.

श्री ईश दत्त यादवः लगभग दो वर्षे से ग्रधिक समय हो गया है (व्यवधान)

THE DEPUTY CHAIRMAN: You people did not want to discuss it. ... *{Interruptions}...* You never wanted to discuss it. Sit down.

डा० ग्रारार ग्रहमद खान :*

THE DEPUTY CHAIRMAN: Mr. Abrar Ahmed , your Member wanted the House to be adjourned and did not hear about Kuwait. Sit down. Nothing should go on record.. *{Interruptions}*.. Now you come and say that you want to discuss it. You shluld have discussed it on Friday.

SHRI DIPEN GHOSH (West Bengal): He himself wanted the House to be adjourned. Now he is raising that matter. He did not want to hear the Minister.

उपसभापति : अगर देश को खतरा है तो अपको यह फाइडे को भी सोचना चाहिय था । आपने फाइडे को क्यों नहीं सोचा कि देश को खतरा है फाइडे को खतरा नहीं था क्या ? फाइडे को लोगों की जानों को खतरा नहीं था ? तब आप क्यों नहीं बोले, क्यों हाऊस को एडजोर्न होने दिया ? SHRI SUBRAMAN1AN SWA-MY: I am on a point of order.

THE DEPUTY CHAIRMAN: Mr. Ish Dutt Yadav is already on his legs. .. *{Interruptions*}.. Unfortunately your people did not want to discuss it. It is all right. We will discuss it when it comes.

श्री ईश दत्त यादव :माननीय उपसभापति महोदया, (व्यवधान)

SHRI S. B. CHAVAN (Maharashtra): The kind of statement which the hon. Deputy Chairman has made is not correct. You said we never wanted to discuss it. Probably under different circumstances the House was adjourned. So to say that we were not interested in discussing it is not correct..... *[Interruptions]..*

THE DEPUTY CHAIRMAN:

Please sit down. There was no *namaz* in the evening. When the Minister laid the statement on the Table of the House, the Members should have waited to seek clarifications. If they are so concerned about our Indians in Kuwait or Iraq or anywhere in the world, I am also equally concerned about them. But this is the way they behave. You are a senior Member. You just look at it. I leave it for the House to see. Every Member should see what is happening in the House.

श्वी एस बी॰ चव्हाण : उस स्टेटमेंट के बारे में यह कहना कि हम इंट्रेस्टेड नहीं थे, यह ठीक नहीं है।

THE DEPUTY CHAIRMAN : Mr. Chavan, it is very easy to pass comments on me. You don't understand how every Member speaks here. If you pass comments even on one day on the behaviour of the Members also, I will be very thankful, I will be very, very happy. You tell them at least on one day not to behave like this and aruge

^{*}Not recorded.

with the Chair. I am not agtaited or worried because I am here to do my job to the best of my ability. If members function well, it is fine and if they don't function well, it is okay.

भी ईश दस यादव : मैं यह निवेदन कर रहा था कि मुझे लगभग दो वर्षों से इस माननीय सदन का सदस्य होने का सौभाग्य प्राप्त है ग्रौर उस समय नेता-विपक्ष, माननीय पी० शिवशंकर जी जब इघर बैठते थे ग्रौर ग्रब जब उधर बैठ रहे हैं (व्यवधान)

डा० श्रवरार श्रहमद खानः यह सब बातें तो रिकार्ड में ग्रारही हैं (व्यवधान)

 THE DEPUTY CHAIRMAN: It
is for me to decide. I have permitted him.

रिकार्ड में ग्रारही हैं।

भी ईश दस यादवः मैं श्री पी० शिवशंकर जी के गुणों श्रीर व्यवहार से बड़ा प्रभावित रहा श्रीर बहुत कुछ मैंने सीखा भी । (स्यवधान)

उपसभाषतिः यह वात प्रानी चाहिए रिकार्ड पर । शिवशंकर जी की तारीफ कर रहे हैं । आने दीजिये ग्राप अपनी बात संक्षेप में बोलिये ।

श्वी ईश इस यादय : मैं एक मिनट लूगा । मैं कभी कभी महसूस करता हूं कि ऐसे विद्वान और भले आदमी को इधर रहना चाहिये जहां भले लोगों की जमात है (व्यवधान) मैं परसों वाराणसी में था और मैंने समाचार-पत्न में पढ़ा कि श्री० पी० शिवधंकर जी ने ग्रापने हो माननीय सदस्यों के आचरण और दुर्घ्यंवहार से दुखित होकर त्याग-पत्न दे दिया है । यह समाचार पढ़ कर के मैं यह आपसे जानना चाहता हूं कि इस में ग्रसलियत क्या है ।

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THE DEPUTY CHAIRMAN: That is not my concern. It is the concern of his pat party.

कर केंद्रों में का

SHRI SUBRAMANIAN SWA-MY: Madam I am on a point of order.. (Interruptions)... श्वी ईश दत्त यादव : विपक्ष के नेता हैं या नहीं, यह मैं जानना चाहता हूं। मुझे बड़े ही खेद के साथ कहना पड़ता है कि यह कांग्रेस पार्टी के लोग रोज गलत व्यवहार करते हैं (ब्यवधान) रोज माफी मांगते हैं और देश के अन्दर तथा विदेश के अन्दर इस संसद की गरिमा पर बड़ी आंच या रही है। अभी पाण्डेय जी ने माफी मांगी और पांच मिनट के अन्दर संसद के अन्दर (व्यवधान) प्रदर्शन कर रहे हैं इसलिए श्री पी॰ शिवशंकर जी विपक्ष के नेता हैं या नहीं हैं, मैं यह जानकारी चाहता हं?

उपसभापति : वे यहां बैठे हैं, मेरे लिए तो हैं ।

(Interruptions) That matter is over now. *(Interruption)*.

SHRI M. A. BABY (Kerala): Madam, we are very happy that you see to it that Shiv Shanker Ji is the Leader of the Opposition. (Interruptions)

THE DEPUTY CHAIRMAN: I have the information, he is the Leader of the Opposition (Interruption)

THE LEADER OF THE OP-POSITION (SHRI P. SHIV SHANKER) :Iam sitting here. That by itself is enough. (Interruption)

SHRI M. A. BABY: Madam, you also protect his authority as the Leader of the Opposition.

डा॰ ग्रवरार ग्रहमद खानः मुझे एलाउ नहीं किया गया। मेरे रिकार्ड में नहीं जाने दिया, इसलिए में सदन का बहिष्कार करता हं।

उपसभापति : बोलने दीजिए । आप लोग मेम्बर्स को बोलने क्यों नहीं देते हैं ।

SHRI SUBRAMANIAN SWA-MY: Madam, I am very happy that

[Sh. Subrajnanian Swamy]

the Leader of the House is here. There has been an increasing tendency of the ruling party Members to denigrate Judges. Kuldip Singh is a classic case. I would think that the Leader of the House should see. .*{Interruptions}*

THE DEPUTY CHAIRMAN: That cannot be a point of order beause we are not discussing that matter. *(Interruption)*. It is not. When it comes, you can discuss it. *(Interruptions)*.

SHRI SUBRAMANTAN SWA-MY: No, that is what I am saying It should be on the agenda.

THE DEPUTY CHAIRMAN: When it is not on the agenda, that matter cannot be taken up in the House. *(Interruptions)*. Are you running the House or am I running the House? Why can't you just keep quiet? *(Interruptions)*. You know that you can only raise a point of order in the matter before the House. There is no matter before the House. Please take you seat .You discuss it at the correct forum Okay. This is not the forum.

Alleged Atrocities on Members of Minority Communites

श्री मुरेश पचौरी (मध्य प्रदेश) : महोदधा, विशेष उल्लेख के माध्यम से आरत में अत्प-संख्यक वर्ग पर जो अत्याचार, ग्रनाचार हो रहे हैं उनकी ओर मैं आपके माध्यम से सरकार का ध्यान आकर्षित करना च हता हूं। जिस ढंग से दिल्ली की सरकार राज कर रही है, उससे अल्पसंख्यकों में भय व आतंक का वातावरण निर्मित हो गया है और अल्-पसंख्यक अपने आपको असुरक्षित महसून कर रहे हैं। एसी स्थिति उन राज्यों में ज्यादा ही रही है जो कि भा०ज०पा० के ढार शासित राज्य है। यह अल्पसंख्यकों पर जूल्म सितम ढाये जा रहे (थ्यवधान)

उपसभापति : बोलने दीजिए ।

श्री सुरेश पचौरी : उस पर दिल्ली की सरकार इसलिए ग्रंकूश नहीं लगा रही है क्योंकि वह इन्हीं भाजपाइयों की वैसाखियों पर खड़ी हई सरकार है। महोदया, उत्तर प्रदेश में गजरोला में नन्स के साथ जो दुर्भाग्यजनक घटना हई है उसकी स्याही ग्रभी सूख भी नहीं पायी थी कि मध्य प्रदेश में भिण्ड जिले में मौ कस्बे में एक अत्यंत दुर्भाग्यजनक घटना घटित हो गयी जो मानवता के नाम पर कलंक है। मौ कस्बे में जो मध्य प्रदेश में है साम्प्रदायिक दंगे में एक ही सम्प्रदाय के एक ही मुस्लिम जाति के, बेकसूर निर्दोष लोगों के मकान, दुकान लुट गये। उनकी रोजी रोटी के साधन उजाड दिये गये। महोदया, प्रदेश के विभिन्न भागों में ऐसी स्थिति निर्मित हो रही है। साथ ही देश में भी कुछ ऐसी स्थिति होती जा रही है । जयपुर में साम्प्रदायक दंगे हुए । मस्जिद की मीनारें तोड़ी गये, भड़कीले नारे लगाये गये। जम्मू कश्मीर में पुलिस ग्रौर कर्फय राज चल रहे। है। विश्व हिंदू परिषद को जिस ग्रायकर ग्रधिकारी ने नोटिस दिया उसको तुरंत हटा दिया गया। उपेन्द्र जी यहां मौजूद हैं । विश्व हिंदू प**िषद के पदाधिकारी** ग्रशोक सिंघल के भाई श्री वी.पी. सिंहल को फिल्म सेंसर बोर्ड में नामजद कर दिया गया । सदस्य के नाते किसी के भाई को नामजद करने पर मुझे कोई ऐतराज या ग्रापत्ति नहीं है लेकिन प्रश्न इस बात का है कि वह विश्व हिंदू परिषद जो कि इस देश में साम्प्रदायिकता का वातावरण निर्मित कर रही है उससे संबंधित ग्रौर उनके परिवार के लोगों को इ.स. ढंग से लाभ वित किया जा रहा हैं जिससे कि हमारे देश में जो ग्रमन ग्रौर ै चैन का वातारवरण है वह बिगड़ता जा रहा है । महोदया, सिख समदाय के साथ भी यही स्थिति हो रही।

26 मई, 1990 को केरल, कालीकट में प्रधान मंत्री को जाना था। 25 मई को वह जितने भी सिख होटल में पाये गये, जितने भी सिख रोड पर गुजरते हुए देखे गये, उन सब को बंद कर दिया गया। लेकिन जब मौसम की खराबी से प्रधान मंत्रो जी का प्लेन नहीं उतरा, तो उन सिखों को छोड़ दिया गया।

वही स्थिति लुधियाना में हुई। जिस झान, बान और शान के साथ प्रधान मंत्री जी वहां गये और सिमरन जीत सिंह मान का